

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 10-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	SEBI MA	100686/2020	Securities and Exchange Board of India Vs Reliance Industries Limited and Ors	SPP Anubha Rastogi
2	SEBI MA	100771/2020	K. Varadarajan Vs Reliance Industries Limited and Ors.	Pawan Mali
3	SEBI MA	100808/2020	Securities Exchange Board of India (SEBI) Vs Arvind Kumar B. Shah	Kushal Mor
REPLY/SAY				
4	CRI BAIL APPLN	101656/2020	Sarojkumar Phulchand Prajapati @ Prem Manikchand Agarwal - Applicant. Vs State - EOW - Respondent.	Yash Associates (Dilip H. Shukla).
STEPS				
5	SEBI SPL CASE	100043/2014	Securities and Exchange Board of India Vs Ms. Ajaymera Securities	
6	SEBI SPL CASE	100151/2014	Securities and Exchange Board of India Vs Ms. Richland India Plantations Ltd. and Ors.	
7	SPL.CASE	261/2020	SEBI Vs M/S CANON ORHARDS LTD.....3oth	pp
8	SPL.CASE	262/2020	SEBI Vs INCAP FINANCIAL SERVICES LTD.....5 Oth	pp
9	SPL.CASE	263/2020	SEBI Vs M/S. CAPITAL INVESTMENT	PP
10	SPL.CASE	264/2020	SEBI Vs RAMAKANT D SHUKLA	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SPL.CASE	265/2020	SEBI Vs MOHONLAL L NATHANY	
			REPORT	
12	SEBI SPL CASE	100114/2015	Securities and Exchange Board of India Vs Amit Shantilal Mehta	
13	SEBI SPL CASE	100175/2015	Securities and Exchange Board of India Vs Yogini V. Patel	
14	SEBI SPL CASE	100186/2015	Securities and Exchange Board of India Vs MS Saral Websites and Exim Pvt. Ltd. and two others	
